

ORISSA HIGH COURT

FILING REPORT AS ON :04/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/30790/2025 BLAPL/10512/2025	SAGAR KUMAR DAS VS STATE OF ODISHA(VIG.)	RAJESWAR HOTA VS	BHUBANESWAR VIGILANCE /20 /2025 SPECIAL JUDGE(VIG),BHUBANESWAR(Khordha) GR/0000029/2025	
2	D-BLAPL/30797/2025	AKRUR @ AKRURA MAJHI VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	VIGILANCE PS (BERHAMPUR) /8 /2025 () //	
3	D-BLAPL/30801/2025	SANJAYA MOHAPATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /323 /2025 () //	
4	D-BLAPL/30802/2025	KANHA NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /177 /2025 () //	
5	D-BLAPL/30803/2025	ARUN MALIK @ TUNGURU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /332 /2025 () //	AOR20220001558C202500195
6	D-BLAPL/30804/2025	MAGUNI SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /327 /2025 () //	
7	D-BLAPL/30805/2025	SUBHAM PATEL VS STATE OF ODISHA	DEBABRATA DASH VS	/ /0 () //	
8	D-BLAPL/30807/2025	BASANTA KETKI VS STATE OF ODISHA	DEBABRATA DASH VS	KOKSARA /194 /2025 () //	
9	D-BLAPL/30809/2025	DILLIP KUMAR JENA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	RENGALI (SAMBALPUR) /219 /2025 () //	
10	D-BLAPL/30812/2025	HADIBANDHU NAYAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 () //	
11	D-BLAPL/30814/2025	ARUN MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ADVA /191 /2023 () //	

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12	D-BLAPL/30817/2025	BIREN ROUT VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LINGARAJ P.S. /25 /2025 () //	
13	D-BLAPL/30821/2025	KUNA@SANTOSH KUMAR OJHA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /54 /2025 () //	
14	D-BLAPL/30822/2025	BEJU JANI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RAYAGADA TOWN /18 /2025 () //	AOD20240000698C202500019
15	D-BLAPL/30825/2025	SUSANTA MISHRA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
16	D-BLAPL/30827/2025	BIJAYA NAHAK @ BIJAYA KUMAR NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DIGAPAHANDI /235 /2023 () //	
17	D-BLAPL/30829/2025	ARUN KUMAR SETHI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
18	D-BLAPL/30830/2025	BIREN ROUT VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LINGARAJ P.S. /26 /2025 () //	
19	D-BLAPL/30836/2025	PRAMOD BARDHAN @ PRAMOD KUMAR BARDHANSOUBHAGYA KUMAR DASH VS STATE OF ODISHA	VS	R.UDAYAGIRI /17 /2021 () //	AOR20220001631C202500270
20	D-BLAPL/30838/2025	BAPUN @ BHOLESWAR MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /502 /2025 () //	AOD20240000364C202500175
21	D-CMP/41151/2025 CMP/1605/2025	DIBYA RANJAN MOHANTY VS PRATAP CHANDRA BEHERA	NIRANJAN LENKA VS	/ / CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) IA/0000112/2025	
22	D-CMP/41177/2025	BINDU GUPTA VS RAJBIR SINGH	SANJEEV UDGATA VS	/ / () //	
23	D-CMP/41184/2025	PRAKASH CHANDRA SAHOO	JAGAJIBAN PRADHAN	/ /	

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		VS	VS	()	
		SRIMATI DEI		//	
24	D-CMP/41187/2025	PURUSOTTAM SAHOO	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		CIVIL JUDGE (SR. DIVN.), KENDRAPARA		//	
25	D-CONTC/41160/2025	RABINDRA NATH MOHANTY	ADV.	//	
		VS	VS	()	
		SWATI MISHRA,OAS		//	
26	D-CONTC/41185/2025	SAROJINI ROUT	SAROJ KANTA SAMAL	//	
		VS	VS	()	
		RAGHURAM IYER,IAS		//	
27	D-CONTC/41186/2025	RAJANI KANTA PATTANAYAK	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		ARBIND AGRAWAL,IAS		//	
28	D-CRLA/30795/2025	CHAITAN @ MANGAL SOREN	TARA PRASAD MOHAPATRA	BADAMPAHAD /2 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-CRLLP/30833/2025	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.VIGILANCE	CUTTACK VIGILANCE /15 /2019	AOR20220001542C202500021
		VS	VS	()	
		AJAYA KUMAR PATTANAIAK		//	
30	D-CRLMC/30791/2025	MANMAYA BHUYAN	DEEPALI MAHAPATRA	BADABAZAR /104 /2025	
	CRLMC/4092/2025	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)	
		STATE OF ODISHA		GR/0000590/2025	
31	D-CRLMC/30792/2025	SATYANARAYAN SARANGI	SANTOSH KUMAR NANDA	BANGOMUNDA /87 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-CRLMC/30798/2025	NIRMAL CHANDRA NAIK	DEBABRATA DASH	JAIPATNA /206 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-CRLMC/30811/2025	SOURAV SEKHAR BEHERA		//	
		VS	VS	()	
		DNYANESHWAR ATMARAM BADGUJAR(DIRECTOR)		//	
34	D-CRLMC/30815/2025	RINKOJINI SWAIN	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	

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35	D-CRLMC/30819/2025	TEJOSWINI PATRA M.SURESH VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// PHULBANI TOWN /63 /2013 ()	
36	D-CRLMC/30834/2025	SUBRAT NAYAK VS STATE OF ODISHA	MANORANJAN DAS VS	// DHENKANAL SADAR /694 /2025 ()	AOR2022000053C202500111
37	D-CRLMP/30799/2025	BARUN KUMAR JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202500041
38	D-CRLMP/30810/2025	ABHIMANYU JENA VS STATE OF ODISHA	UMAKANTA BARIK VS	//0 () //	
39	D-CRLMP/30828/2025	TWINKEL TAREI VS STATE OF ODISHA	UMAKANTA BARIK VS	//0 () //	
40	D-CRLREV/30808/2025	SILADITYA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 () //	
41	D-MACA/41161/2025	PINKI PANDA VS SHAIKH AMJAD SHAIKH MOHAMMAD BAGWAN	BATA KRISHNA PANDA VS	// () //	AOR20220003275C202500016
42	D-MACA/41168/2025	JOGENDRA PRADHAN VS DEEPAK SAGAR KUMAR	KAPILA CHARAN NAYAK VS	// () //	
43	D-MATA/41157/2025	SUJATA BEHERA VS DR. BABAJI CHARAN BARIK	AMIYA KUMAR MISHRA VS	// () //	
44	D-MATA/41180/2025	AJAY KUMAR MOHANTY VS ANITA SWAIN @ MOHANTY	DEBA KUMAR RATH VS	// () //	
45	D-RPFAM/41195/2025	SWETALAXMI DASH VS AMAR NATH	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202500112

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46	D-WP(C)/41150/2025 WP(C)/28467/2025	VIKASH KUMAR VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //	
47	D-WP(C)/41152/2025 WP(C)/28472/2025	AKASH KUMAR VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //	
48	D-WP(C)/41153/2025 WP(C)/28465/2025	CHETAN RAJORA VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //	
49	D-WP(C)/41154/2025 WP(C)/28461/2025	PRAMOTH KUMAR ROUT VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //	
50	D-WP(C)/41155/2025 WP(C)/28470/2025	AKASH KUMAR VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //	
51	D-WP(C)/41156/2025 WP(C)/28487/2025	RAMESH CHANDRA NAYAK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //	
52	D-WP(C)/41158/2025	BIRANCHI KUMAR SAHOO VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //	
53	D-WP(C)/41159/2025	M/S KALINGA AND CO, BALANGIR VS UNION OF INDIA	ARYA TRIPATHY VS	// 0 //	
54	D-WP(C)/41162/2025 WP(C)/28468/2025	BINAPANI MOHANTY VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //	
55	D-WP(C)/41163/2025	RANJIT PRATAP SINGH VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //	
56	D-WP(C)/41164/2025	SATYA NARAYAN SETHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
57	D-WP(C)/41165/2025	ATALA PANI	KAMALAKANTA NAYAK	//	

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		VS	VS	0	
58	D-WP(C)/41166/2025	CHAIRMAN CUM MANAGING DIRECTOR OSRTC, BBSR PRATAP CHANDRA DEOGAM	MANAS KUMAR CHAND	//	
		VS	VS	0	
59	D-WP(C)/41167/2025 WP(C)/28451/2025	THE TAHASILDAR, TANGI CHOUDWAR, CUTTACK BIPLAB DAS	SIDHARTHA SWAIN	//	
		VS	VS	0	
60	D-WP(C)/41169/2025	STATE OF ODISHA PRASANNA KUMAR SAMAL	KAMALAKANTA NAYAK	//	
		VS	VS	0	
61	D-WP(C)/41170/2025	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR KULAMANI BARIK	KAMALAKANTA NAYAK	//	
		VS	VS	0	
62	D-WP(C)/41171/2025	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR PRAKASH KUMAR JENA	MANOJ KUMAR PANDA	//	
		VS	VS	0	
63	D-WP(C)/41172/2025 WP(C)/28482/2025	STATE OF ODISHA JAY PRAKSH KANDI	AMIYA KUMAR MOHANTY (A)	//	
		VS	VS	0	
64	D-WP(C)/41173/2025	STATE OF ODISHA NATABAR BHUYAN	KAMALAKANTA NAYAK	//	
		VS	VS	0	
65	D-WP(C)/41174/2025	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR TARUN KUMAR MOHANTA	BIDESH RANJAN BEHERA	//	
		VS	VS	0	
66	D-WP(C)/41175/2025	STATE OF ODISHA SATYABRATA LENKA	BINOD KUMAR HATI	//	
		VS	VS	0	
67	D-WP(C)/41176/2025	STATE OF ODISHA SANTOSINI BARIK	BINOD KUMAR HATI	//	
		VS	VS	0	
68	D-WP(C)/41178/2025	STATE OF ODISHA PRADYUMNA JENA	BINOD KUMAR HATI	//	
		VS	VS	0	

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69	D-WP(C)/41179/2025	STATE OF ODISHA RATNAKAR SWAIN VS	LOPAMUDRA PRADHAN VS	// // ()	
70	D-WP(C)/41181/2025 WP(C)/28469/2025	STATE OF ODISHA SULAKSHYANA GITANJALI @ SULAKSHANA GEETA VS	ANIL KUMAR MOHANTA VS	// // ()	
71	D-WP(C)/41182/2025 WP(C)/28488/2025	STATE OF ODISHA SNEHAMAYEE SWAIN VS	SAROJA KANTA SAMAL VS	// // ()	
72	D-WP(C)/41183/2025	STATE OF ODISHA KISHORE CHANDRA PANDA VS	SAROJA KANTA SAMAL VS	// // ()	
73	D-WP(C)/41188/2025	STATE OF ODISHA MOHAMMAD HARUN VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202500042
74	D-WP(C)/41189/2025	STATE OF ODISHA BALARAM SETHI VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202500045
75	D-WP(C)/41190/2025	STATE OF ODISHA BATAKRUSHNA BEHERA VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202500040
76	D-WP(C)/41191/2025	STATE OF ODISHA BISWANATH SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202500044
77	D-WP(C)/41192/2025	STATE OF ODISHA BRAJABANDHU SETHI VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202500041
78	D-WP(C)/41193/2025	STATE OF ODISHA RAMESH CHANDRA PRUSTY VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202500043
79	D-WP(C)/41194/2025	STATE OF ODISHA BANABIHARI SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// // () //	AOD20220004576C202500046

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-ABLAPL/30793/2025	TIKI BEHERA @ RAJAT RANJAN BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	INFOVALLY UPD BHUBANESWAR /230 /2025 () //	
81	D-ABLAPL/30794/2025	ANISH KUMAR GIRI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BISOI /163 /2025 () //	
82	D-ABLAPL/30796/2025	KAMALA KANTA SAMAL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	JALESWAR /441 /2025 () //	
83	D-ABLAPL/30800/2025	JAYAKRUSHNA DAS MOHAPATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURI TOWN /497 /2025 () //	AOR20220001558C202500196
84	D-ABLAPL/30806/2025	BISAMITRA DALAI VS STATE OF ODISHA	ANITA SAHOO VS	LOISINGHA(BOLANGIR) /289 /2023 () //	
85	D-ABLAPL/30813/2025	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BHARATPUR PS /579 /2025 () //	
86	D-ABLAPL/30816/2025	MAHENDRA MISHRA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	SATYABADI /297 /2025 () //	
87	D-ABLAPL/30818/2025	JATI @ SIBASUNDAR NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CAPITAL P.S. /466 /2025 () //	
88	D-ABLAPL/30820/2025	TRIVENI @ TRIBENI SAHU VS STATE OF ODISHA	SAILABALA JENA VS	PARLAKHEMUNDI /254 /2025 () //	
89	D-ABLAPL/30823/2025	AMIYA KANTA SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHARATPUR PS /465 /2025 () //	
90	D-ABLAPL/30824/2025	RAJENDRA PANDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BHADRAK RURAL /472 /2025 () //	
91	D-ABLAPL/30826/2025	NISAN PALEI @ ASHUTOSH PALAI	SAMIR KUMAR MISHRA	TANGI (KHURDA) /676 /2025	

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92	D-ABLAPL/30831/2025	VS STATE OF ODISHA NIMAI BARIK @NIMAIN BARIK	VS BIBHUTI RANJAN MOHANTY	() // BALIAPAL /57 /2023	
93	D-ABLAPL/30832/2025	VS STATE OF ODISHA SK. SAJID	VS BINAYA KUMAR MOHANTY	() // KHURDA SADAR /286 /2025	
94	D-ABLAPL/30835/2025	VS STATE OF ODISHA SAHIL @ MANUA BHOI	VS BINAYA KUMAR MOHANTY	() // JAGATSINGPUR /603 /2025	
95	D-ABLAPL/30837/2025	VS STATE OF ODISHA RAKESH KUMAR JENA @ TIKA	VS PARTHA SARATHI DAS	() // KONARK /36 /2025	AOD20240000364C202500176
96	D-ABLAPL/30839/2025	VS STATE OF ODISHA PANKAJA JENA @ LIPU	VS PARTHA SARATHI DAS	() // KONARK /36 /2025	AOD20240000364C202500177

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MISC CASES FILED on :04/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/30833/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILANCE	64/2025
2	D-MATA/41157/2025 MATA/ /	SUJATA BEHERA MP	AMIYA KUMAR MISHRA	560/2025
3	D-BLAPL/20311/2025 BLAPL/7152/2025	PRASANTA KUMAR BEHERA MP	MANAS KUMAR CHAND	1001/2025
4	D-CRLREV/30808/2025 CRLREV/ /	SILADITYA PRADHAN MP	MANAS KUMAR CHAND	1104/2025
5	D-CRLREV/30808/2025 CRLREV/ /	SILADITYA PRADHAN MP	MANAS KUMAR CHAND	1105/2025
6	D-CMP/41151/2025 CMP/1605/2025	DIBYA RANJAN MOHANTY MP	NIRANJAN LENKA	1644/2025
7	D-CMP/41177/2025 CMP/ /	BINDU GUPTA MP	SANJEEV UDGATA	1645/2025
8	D-CMP/41184/2025 CMP/ /	PRAKASH CHANDRA SAHOO MP	JAGAJIBAN PRADHAN	1646/2025
9	D-ABLAPL/7238/2025 ABLAPL/2734/2025	BISIKESAN PRADHAN MP		1806/2025
10	D-MACA/41161/2025 MACA/ /	PINKI PANDA MP	BATA KRISHNA PANDA	2359/2025
11	D-MACA/41161/2025 MACA/ /	PINKI PANDA MP	BATA KRISHNA PANDA	2360/2025
12	D-CRLA/30795/2025 CRLA/ /	CHAITAN @ MANGAL SOREN MP	TARA PRASAD MOHAPATRA	2711/2025
13	D-CRLA/30795/2025 CRLA/ /	CHAITAN @ MANGAL SOREN MP	TARA PRASAD MOHAPATRA	2712/2025
14	D-CRLA/30795/2025 CRLA/ /	CHAITAN @ MANGAL SOREN MP	TARA PRASAD MOHAPATRA	2713/2025
15	D-CRLMC/30791/2025 CRLMC/4092/2025	MANMAYA BHUYAN MP	DEEPALI MAHAPATRA	2835/2025
16	D-CRLMC/30792/2025 CRLMC/ /	SATYANARAYAN SARANGI MP	SANTOSH KUMAR NANDA	2836/2025
17	D-CRLMC/30798/2025 CRLMC/ /	NIRMAL CHANDRA NAIK MP	DEBABRATA DASH	2837/2025
18	D-CRLMC/30815/2025 CRLMC/ /	RINKOJINI SWAIN MP	MANAS KUMAR CHAND	2838/2025
19	D-CRLMC/30819/2025 CRLMC/ /	M.SURESH MP	RAMESH CH. BEHERA	2839/2025
20	D-CRLMC/30834/2025 CRLMC/ /	SUBRAT NAYAK MP	MANORANJAN DAS	2840/2025
21	D-WP(C)/27197/2025 WP(C)/19941/2025	OUM SAI AVATAR MP		17905/2025
22	D-WP(C)/40771/2025 WP(C)/28440/2025	SRIDHAR MALLIK MP	NIRANJAN LENKA	17906/2025
23	D-WP(C)/3295/2022 WP(C)/3295/2022	M/S.SHREE JAGANNATH SUPPLY AND SERVICES COMPANY PRIVATE LTD. MP		17907/2025
24	D-WP(C)/5186/2012 WP(C)/5186/2012	M/S.GMR KAMALANGA MP	M/S.SATYAJIT MOHANTY	17908/2025
25	D-WP(C)/41154/2025 WP(C)/28461/2025	PRAMOTH KUMAR ROUT MP	HIMANSHU SEKHAR MISHRA	17909/2025
26	D-WP(C)/41156/2025	RAMESH CHANDRA NAYAK	SANJIB MOHANTY	

	WP(C)/28487/2025	MP		17910/2025
27	D-WP(C)/41159/2025 WP(C)/ /	M/S KALINGA AND CO, BALANGIR MP	ARYA TRIPATHY	17911/2025
28	D-WP(C)/41162/2025 WP(C)/28468/2025	BINAPANI MOHANTY MP	PRITAM KUMAR MOHANTY	17912/2025
29	D-WP(C)/41167/2025 WP(C)/28451/2025	BIPLAB DAS MP	SIDHARTHA SWAIN	17913/2025
30	D-WP(C)/41172/2025 WP(C)/28482/2025	JAY PRAKSH KANDI MP	AMIYA KUMAR MOHANTY (A)	17914/2025
31	D-WP(C)/41174/2025 WP(C)/ /	TARUN KUMAR MOHANTA MP	BIDESH RANJAN BEHERA	17915/2025
32	D-WP(C)/41182/2025 WP(C)/28488/2025	SNEHAMAYEE SWAIN MP	SAROJA KANTA SAMAL	17916/2025
33	D-WP(C)/41181/2025 WP(C)/28469/2025	SULAKSHYANA GITANJALI @ SULAKSHA MP	ASHUJESAN MOHANTY	17917/2025
34	D-WP(C)/41188/2025 WP(C)/ /	MOHAMMAD HARUN MP	DEBIDUTTA MOHAPATRA	17918/2025
35	D-WP(C)/41189/2025 WP(C)/ /	BALARAM SETHI MP	DEBIDUTTA MOHAPATRA	17919/2025
36	D-WP(C)/41190/2025 WP(C)/ /	BATAKRUSHNA BEHERA MP	DEBIDUTTA MOHAPATRA	17920/2025
37	D-WP(C)/41191/2025 WP(C)/ /	BISWANATH SAHOO MP	DEBIDUTTA MOHAPATRA	17921/2025
38	D-WP(C)/41192/2025 WP(C)/ /	BRAJABANDHU SETHI MP	DEBIDUTTA MOHAPATRA	17922/2025
39	D-WP(C)/41193/2025 WP(C)/ /	RAMESH CHANDRA PRUSTY MP	DEBIDUTTA MOHAPATRA	17923/2025
40	D-WP(C)/41194/2025 WP(C)/ /	BANABIHARI SAHOO MP	DEBIDUTTA MOHAPATRA	17924/2025